

Annexure – 3

Name of the corporate debtor: Fine Dine Ventures Private Limited; Date of commencement of CIRP: 10.08.2023 and appointment of RP as on 22.11.2023
List of creditors as on: 29.02.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|----------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Punjab National Bank | 24.08.2023 | ₹ 11,531,550.21 | ₹ 10,508,320.00 | Financial debt | ₹ 10,508,320.00 | 10,508,320.00 | No | 100% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 1,023,230.21 | requisite supporting documents have been sought and are awaited from the claimant. |
| | Total | | ₹ 11,531,550.21 | ₹ 10,508,320.00 | | ₹ 10,508,320.00 | ₹ 10,508,320.00 | | | | | ₹ 0.00 | ₹ 1,023,230.21 | |